IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 106
(IB)-1362 (PB)/2018

IN THE MATTER OF:
M/s. ICICI Bank Ltd. .... Petitioner/Applicant
v.
M/s. Jyoti Builtech Pvt. Ltd. .... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 01.07.2021

CORAM:
SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant Mr. Vikky Dang, Adv. for Respondent No.1
For the RP Mr. vinod Chaurasia, adv.
Mr. Sanjay Bhatt, Ms. Niharika Sharma & Mr. Rahul Mendiratta for the Resolution Professional along with Mr. Darshan Singh Anand, the Resolution Professional

ORDER

List on 06.07.2021.

-Sd-

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

-Sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

01.07.2021
Ritu Sharma